

**Notice Calling for suggestions, views, comments etc from
WTO- SPS Committee members within a period of 60 days
on the draft notification related to Standards for Silver
Leaf.**

1. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in regulation 2.11, for sub-regulation 2.11.4, the following sub-regulation shall be substituted, namely:-

“2.11.4 SILVER LEAF (Chandi-ka-warq): food grade shall,-

- (i) be in the form of sheet of uniform thickness, free from creases and folds;
- (ii) have weight of silver foil upto 2.8 gm/Sq meter;
- (iii) be of minimum 999/1000 purity;
- (iv) be manufactured without use of material of animal origin;
- (v) be in accordance with the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011 and the Food Safety and Standards (Packaging and Labelling), Regulations, 2011”.